

By Speed Post/Fax

F.No.A.12018/08/2016.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the November, 2016

To,

All concerned under CBEC

Subject: Framing of Recruitment Rules for the Group 'B' posts in Non-statutory Departmental Canteens/Tiffin Rooms functioning in various Commissionerates/Directorates under CBEC, Department of Revenue – reg.


Sir/ Madam,

I am directed to invite attention to the DOPT OM issued vide F.No. AB-14017/61/2008-Estt.(RR) dated 13.10.2015 to put the proposal for framing/amendment of Recruitment Rules on the website of the respective Ministries/ Department for 30 days for inviting comments of the stakeholders. Therefore, the above-mentioned RRs are uploaded on the website of this department.

2. In view of the above, it is requested to all concerned who are working under Central Board of Excise and Customs or any way associated with the aforesaid draft rules may kindly furnish their comments/opinion/suggestion in the matter within 30 days from the date of issue of the order.

Yours faithfully,


Encls.: As Above


21.11.16

(Rajpal Singh)

Under Secretary to the Govt. of India
Tel./Fax No. : 26162780

Copy to: (i) Webmaster, DG Systems for uploading the same on the website
(ii) DG, HRD for information and record.


21.11.16

(Rajpal Singh)

Under Secretary to the Govt. of India